

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : Comp.Appeal/39/2023
NAME OF THE PETITIONER(S) : GiddappaNarayanaappa and Others
NAME OF THE RESPONDENTS : Roc, Chennai
UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Applicant is represented by Ld. PCS Mr. Krishna Mohan. RoC is represented by Ld. Counsel Mr. Avinash Krishnan Ravi.

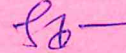
RoC report is available.

List the application on **13.12.2023** for hearing.



**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS



**[SANJIV JAIN]
MEMBER (JUDICIAL)**